

No. A-22011/3/2012-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

5th Floor, 'A' Wing, Shastri Bhawan
New Delhi – 110001.
Dated: 26th December, 2012

OFFICE ORDER

With immediate effect and until further orders the following shall be the functional arrangements in respect of Admin –IV, Cash and CL-VI Sections:-

- i) Shri Manbar Singh, Under Secretary will discharge the functions of DDO and Head of Office in respect of the Cash Section.
- ii) Shri Vinod Kumar, Section Officer, PI Section will look after the work of Admin – IV Section in addition to his existing duties.
- iii) The dealing hands of CL-VI Section will directly submit their work to US (LKT).



(Kshitish Kumar)

Under Secretary to the Government of India

1. All Officers/Sections in the Ministry
2. US(LKT)/US(AK)/US(RV)/US(MB)
3. Cash Section/Admn.IV Section/PI Section/CL-VI Section.
4. e-Governance cell with the request to upload the order on website under 'transfer/posting'
5. Guard File